| (Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 | | | | | | | | | | |
|---|--|----------------------------|------------|----------------------------|------------|--|-------------------|-----------------|--------------------|-------------------|
| SI. No. | Category of Creditor | Summary of Claims Received | | Summary of Claims Admitted | | | Amount of | Amount of Claim | Amount of Claims | Details in Annexu |
| | | No. of Claims | Amount | No. of Claims | Amount | % Share in Total Amount of Claims Admitted | Contingent Claims | Not Admitted | under Verification | (Only PDF) |
| 1 | Secured financial creditors belonging to any class of creditors | | | | | 0.00 | | | | NA |
| 2 | Unsecured financial creditors belonging to any class of creditors | | | | | 0.00 | | | | NA |
| 3 | Secured financial creditors (other than financial creditors belonging to any class of creditors) | | | | | 0.00 | | | | NA |
| 4 | Unsecured financial creditors (other than financial creditors belonging to any class of creditors) | 3 | 1599881013 | 3 | 1094499369 | 81.63 | 0 | 505381644 | 0 | <u>Annexure 4</u> |
| 5 | Operational creditors (Workmen) | | | | | 0.00 | | | | NA |
| 6 | Operational creditors (Employees) | | | | | 0.00 | | | | NA |
| 7 | Operational creditors (Government Dues) | 1 | 1480287 | 1 | 1480287 | 0.11 | 0 | 0 | 0 | Annexure 7 |
| 8 | Operational creditors (other than Workmen and Employees and Government Dues) | 7 | 454982295 | 7 | 232288331 | 17.32 | 0 | 191427858 | 31266106 | <u>Annexure 8</u> |
| 9 | Other creditors, if any, (other than financial creditors and operational creditors) | 1 | 2528859442 | 1 | 12595000 | 0.94 | 0 | 2516264442 | 0 | Annexure 9 |
| | Total | 12 | 4585203037 | 12 | 1340862987 | 100.00 | 0 | 3213073944 | 31266106 | |